CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 14.10.2014

C.P. No. 291/00025/2014 (OA No. 291/00018/2014)

Mr. Raghunandan Sharma counsel for the applicant. None present for the respondents.

Learned counsel for the petitioner submits that the respondents have allowed the applicant to join the training and applicant has been sent for training. Therefore, the compliance of this Tribunal's directions order dated 06/05/2014 in No.291/00018/2014 has been made by respondents. In view of the submissions made by the counsel for the petitioner, C.P. is dismissed a

() Curtacoordingly.

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(Dr. Murtaza Ali) MEMBER (J)

MEMBER (A)